(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) : (a) and (b) A statement is laid on the Table of the House.

#### STATEMENT

## (a) Yes, Sir.

(b) Government's approach regarding dealing procedure for with allega tions of corruption at political level was explained by the Home Minister in the course of his reply during the discussion of the Demands for Grants of Ministry of Home Affairs on the 27th April, 1965. The following are extracts from what the Home Minister stated in the Lok Sabha on 27th April, 1965 :----

"I may inform the House that the mind of the Prime Minister has been exercised over this matter and 1 can give an indication now on his behalf. He is thinking-I may say, he has already decided-that there should be some other approach adopted to a problem of this kind. May be, there may be numerous cases of wild, fantastic and baseless allegations and it is not at all necessary to send them up for any kind of inquiry. The Prime Minister will look at it and, on whatever personal inquiry he has to make, he will dispose of it. Then it is his responsibility. But if any inquiry is to be made at all, then it should not be this poor man and any of his colleagues, but it should be by an independent, impartial agency."

Code of Conduct for Ministers has also been evolved to keep a check on corruption at political level.

#### RECOMMENDATIONS OF TRIPARTITE COMMITTEE ON JOB SECURITY IN OIL COMPANIES

◆811. SHRI P. K. KUMARAN : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether the recommendations of the Tripartite Committee on job security in oil companies, have been accepted by the oil companies;

to Questions

(b) if so, what steps the companies have taken to implement these recommendations; and

(c) if answer to part (a) be in the negative, what steps do the Government propose to take in this regard ?

## THE MINISTER OF LABOUR, EM-PLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) No.

(b) Does not arise.

(c) Government have already com mended the Committee's main recom mendations to the employers and trade unions for their guidance in resolving, through bilateral negotiations, their dis agreements on this question. If any disagreements cannot be resolved and develop into industrial disputes, the question of applying the provisions of the Industrial Disputes Act will be con sidered by the appropriate Government.

#### MEMORANDUM SUBMITTED BY ALL INDIA PRIMARY TEACHERS FEDERATION

\*812. SHRI RAM SINGH :

SHRI B. C. PATTANAYAK : SHRI B. K. MAHANTI:

Will the Minister of EDUCATION be pleased to state ;

(a) whether the All India Primary Teachers Federation has submitted any memorandum to Government;

(b) if so, the demands made therein; and

(c) whether Government have considered their demands ?

THE DEPUTY MINISTER IN THB MINISTRY OF EDUCATION (Dr.

SHRIMATI T. S. SOUNDARAM RAMACHAN-DRAN) : (a) to (c) A deputation of the Federation saw the Education Minister on 31-7-66 and left with him a letter from their President. This letter mentions several grievances on matters with which State Governments are concerned and on which no decision is to be taken by the Central Government. They have also mentioned that education should be 5225 Written Answers

5226

'a Central subject'. This matter is under the consideration of the Government.

\*813. [Postponed to the 9th September, 1966.]

### EXPERT COMMITTEE ON DELHI CONSUMER PRICE INDEX NUMBER

\*81'1. Shri M. V. BHADRAM : Shri

# P. K. KUMARAN :

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Will the Minister of LABOUR, EM-PLOYMENT AND REHABILITATION be pleased to state the technical, academic or professional qualifications of the persons who attended the special meeting of the Technical Advisory Committee on cost of Living Index Numbers held on the 8th October, 1965 to consider the report of the Delhi Expert Committee on Consumer Price Index Numbers ?

to Questions

THE MINISTER OF LABOUR, EM-PLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM) : A statement giving the required information is laid on the Table of the House.

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#### STATEMENT

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Particulars of Officers who attended the meeting of the Technical Advisory Committee held on 8-10-1965

SI. No:	Name	Designation	Name of the Depart- ment represented	Qualifications
1. τ	Dr. K. R. Nair .	Director, Central Statistical Organi- sation.	Central Statistical Organisation.	M.P.H. (Public Health) Ph.D. (Stat.), D. Sc.
2. S	hri B. N. Datar	Adviser, Planning Commission and Labour & Economic Adviser, Deptt. of L & E.	sion, Department	M. Sc. (Maths. & Stat.).
3. I	Dr. K. C. Seal	Director, Labour Bureau.	Department of Labour and Employment.	Ph. D. (Stat.) (with Maths.)
4. S	hri M. D. Bhat	Dy. Statistical Adviser.	Reserve Bank of India.	B.Sc. , M.A., M.Sc. (Hons.) (Lond.).
5. S	ihri R. Giri	†Director and Deputy Economic & Statistical Adviser.	Ministry of Food, Agriculture, Com- munity Develop- ment and Co- operation,	B.A. (Hons.) (Maths.) M.A. (Econ.),
6. S	hri B. N. Kapre .	Assistant Economic Adviser.	Ministry of Finance (Department of Economic Affairs).	<b>M.A.</b>
7. 5	Shri T. Dutta .	Deputy Director	Central Statistical Organisation (Na- tional Sample Survey).	M.Sc. (Applied Maths.)

EXPENDITURE INCURRED FOR DISPLACED	(a) the total expenditure incurred so far by
PERSONS	Government for displaced persons (1) from
	Sindh, (2) from the rest of West Pakistan on (i)
997. Shri JAIRAMDAS DAULAT-RAM :	rehabilitation, (ii) relief, («i) loans for housing
Will the Minister of LABOUR, EMPLOYMENT	accommodation, (iv) loans for business, (v)
AND REHABILITATION be pleased to state:	other purposes;

fOn 8-10-65 he was holding the post of Assistant Economic & Statistical Adviser and Deputy Director in the Ministry of Food and Agriculture.